

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 604 OF 2025**

IN THE MATTER OF:

Naval Kishore SinghPETITIONER
State of Uttar Pradesh & Ors.RESPONDENT

MEMO OF PARTIES (As per order dated 08.12.2025)

Naval Kishore SinghPETITIONER

VERSUS

1. The CEO, Jal Nigam (Gramin) Sultanpur, UP
Camp – Vinobha puri (Lolepur) Near Barma Upwan, Sultanpur-228001
Email: e_rbi02_upjn@yahoo.com/zce_l_g@yahoo.com (Respondent No.1)
2. Uttar Pradesh Pollution Control Board
Through The Member Secretary Lucknow, U.P.
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.2)
3. ABI Construction Pvt. Ltd.
Through The Administrative Head, Palahipur,
Sultanpur, Uttar Pradesh-227808
Email: abicmd@gmail.com (Respondent No.3)
4. District Magistrate, Sultanpur UP.
Collectorate, Civil Line, Sultanpur - 228001
Email: dmsul@nic.in (Respondent No.4)